

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-105/2001/7515/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Presiding Officer,
Labour Court, Guwahati.

Dated Guwahati, the th 9 August, 2023.

Sub:- **Extension of Earned Leave.**

Ref:- Your Letter No. LCG.11/2002-03/617 Dated 07.08.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **extension of earned leave for 16 days w.e.f 10.08.2023 to 25.08.2023** (sufficing 26.08.2023 & 27.08.2023), **along with station leave permission**, subject to submission of your leave application in prescribed format. Further, the Presiding Officer, Industrial Tribunal, Guwahati shall remain in charge of your court and office till you assume charge.


Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/7516-7518/A, dated , 09-08-2023

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
- ✓ 2. The Presiding Officer, Industrial Tribunal, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)